

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 29.04.2016
Court No. : 10
Item No. : 38

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 10892 OF 2016
WITH PRAYER FOR INTERIM RELIEF

RAKESH CHANDRA MAURYA

...PETITIONER(s)

VERSUS

SMT. MADHU MAURYA

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgement and Order dated 30.03.2016, passed by the High Court of Judicature at Allahabad, in First Appeal No. 316 of 2014.

It is submitted that Counsel for the Petitioner has on 21.04.2016 filed copy of order dated 04.05.2005 in view of undertaking letter dated 19.04.2016 and the same is being circulated to the Hon'ble Court.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 28th day of April , 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Vivek Gupta, Advocate.

Mr. R.D. Upadhyay, Advocate.

ASSISTANT REGISTRAR